

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 449**

**TO BE ANSWERED ON THE 19<sup>TH</sup> JULY, 2016/ ASHADHA 28, 1938 (SAKA)**

**PROJECTS FOR MODERNISATION OF POLICE**

**449. SHRI K. PARASURAMAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has implemented specific projects to modernize police forces and Central Armed Police Force (CAPF) in the country;**

**(b) if so, the details of the said projects;**

**(c) the action taken by the Government to establish necessary infrastructure for police and CAPF personnel to enable them to face new challenges; and**

**(d) the details of allocation of funds made by the Government for this purpose during the last three years?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (b): The Government of India has been supplementing the efforts and resources of the States by implementing the Scheme for Modernisation of Police Forces (MPF Scheme). Under this scheme, funds are approved and released to the State Governments for plan components, such as police operational buildings and housing, and non-plan components, such as weapons, equipment for training,**

computerization, forensic science, Mega City Policing (MCP), mobility. “Police” being state subject as per the Seventh Schedule of the Constitution, the projects are identified, formulated and implemented by the State Governments based on their actual requirements. However, so far as Central Armed Police Forces are concerned, Modernisation Plan – II is being implemented to increase the strike capability of Forces with superior arms & ammunitions, strategic equipment, effective transport vehicles, state-of-the-art communication, surveillance and border guarding systems which are the mainstay of any operational strategy.

(c)& (d) For establishing and upgrading of infrastructure of State Police organizations, under the MPF scheme, the Government has allocated and released funds during the last three years and the current year to the State Governments as below:

(₹ in crore)

Year	Allocation			Released
	Plan	Non-Plan	Total	
2013-14	1097.00	245.62	1342.62	1338.35
2014-15	860.00	537.50	1397.50	1397.22
2015-16	NIL	595.00	595.00	595.00
2016-17	NIL	595.00	595.00	NIL *

**\* Presently Annual Action Plans of the States are being considered and on approval of these Plans, releasing of funds will be commenced.**

**An allocation of Rs.432.90 crore has been approved for Mega City Policing in six cities, namely, Hyderabad, Chennai, Mumbai, Bengaluru, Kolkata and Ahmedabad and till date funds amounting to Rs.184.52 crore has been released. Under this component, projects of CCTV surveillance, Command Control Centre (CCC), Command Control Centre (CCC), Dial 100 system, Fusion Centre/Data Centre, Highway Patrol Cars and Aerial Surveillance (UAV/Helicopters) are being implemented by the respective State Governments in these megacities.**

**As regards CAPFs, details of allocation of funds for the last three years in respect of Modernisation Plan are as below:**

<b>Year</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>
<b>CAPF</b>			
<b>Assam Rifles</b>	<b>33.37</b>	<b>23.41</b>	<b>31.88</b>
<b>BSF</b>	<b>38.31</b>	<b>42.83</b>	<b>59.64</b>
<b>CISF</b>	<b>5.55</b>	<b>8.93</b>	<b>10.23</b>
<b>CRPF</b>	<b>1.86</b>	<b>5.00</b>	<b>80.54</b>
<b>ITBP</b>	<b>5.50</b>	<b>5.32</b>	<b>21.00</b>
<b>NSG</b>	<b>5.50</b>	<b>5.94</b>	<b>5.94</b>
<b>SSB</b>	<b>8.98</b>	<b>5.50</b>	<b>14.00</b>
<b>Total</b>	<b>99.07</b>	<b>96.93</b>	<b>223.23</b>